GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.2447 TO BE ANSWERED ON 8.7.2019

INCLUSION OF SITES IN THE TENTATIVE LIST OF WORLD HERITAGE LIST

2447. SHRI JAYADEV GALLA:

Will the Minister of CULTURE be pleased to state:

- (a) whether Amaravati Development Authority of Andhra Pradesh has requested the Government to declare five Tourist Places in Andhra Pradesh as Heritage places;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the efforts made by the Government to include these sites recommended by Amaravati Development Authority in the Tentative List of World Heritage Sites?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND TOURISM

(PRAHLAD SINGH PATEL)

- (a) Yes, Sir.
- (b) The five monuments are (i)Gandikota Fort, District Kadapa, (ii)Fort at Chandragiri, District Chittoor, (iii)Buddhist Caves at Guntupalli, District Krishna and (iv) Stupa at Amaravati District Guntur and (v) Fort at Kondaveedu, District Guntur in Andhra Pradesh. However, except Fort at Kondaveedu, four monuments are already declared as centrally protected monument under the Ancient Monuments and Archaeological Sites and Remains Act, 1958.
- (c) The historical importance of these monuments in the context of World Heritage and its universal value are under examination.